

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP-249(MB)/2018

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 01.08.2018

NAME OF THE PARTIES:

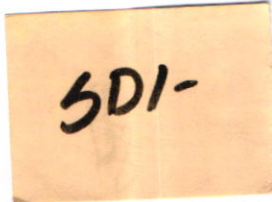
Ricoh India Ltd.

SECTION : 441 of Companies Act 2013.

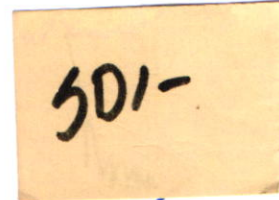
ORDER

None present.

In the interest of justice, list this matter on 28.08.2018.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)